

during the last three years from 1-4-1958 to 3-1-1961 in Delhi is 23160.

(b) 13728 (from 1-4-58 to 31-3-61).

(c) Yes.

(d) Telephone connections are given on the basis of applications registered in the waiting list under various categories. These are allotted according to the turn in the waiting list in each category. Out of turn connections are provided on the advice of the Telephone Advisory Committee or on recommendations of Govt. or for traffic reasons. All applications, whether for first telephones or for additional telephones, are considered without distinction.

There is no ban on the allotment of more than one telephones. The approximate number of cases in which new connections have been granted in addition to old ones is 250.

(e) Every effort is being made to provide connections to applicants in the waiting list. However, it is seen that demand is rising more rapidly than the resources available to the Department.

Khosla Committee Report

1433. Shri D. C. Sharma: Will the Minister of Railways be pleased to state:

(a) the nature of recommendations of the Khosla Committee on Railway Bridges, which have since been accepted and implemented by Government; and

(b) the recommendations which are still to be implemented?

The Deputy Minister of Railways (Shri S. V. Ramaswamy): (a) and (b). The five recommendations made by the Khosla Committee as a short term plan have been accepted. Out of these, three have already been implemented. The implementation of the remaining two will have to await the result of actual field observations over a period of 2 or three years.

Action regarding the five long term recommendations which have also

been accepted is being taken in collaboration with the Ministries and departments concerned. Their implementation will take some time.

Irrigation and Power Works under Bhakra Nangal Project

{ **Shri D. C. Sharma:**
1434. Shri Prakash Vir Shastri:

Will the Minister of Irrigation and Power be pleased to refer to the reply given to Unstarred Question No. 2723 on the 4th April, 1961 and state the upto-date position with regard to the Irrigation and Power Works under the Bhakra Nangal Project?

The Deputy Minister of Irrigation and Power (Shri Hathl): A statement is laid on the Table. [See Appendix II, annexure No. 66].

Quarters at Batala

1435. Shri D. C. Sharma: Will the Minister of Railways be pleased to state:

(a) the number of quarters constructed for Railway employees at Batala during 1960-61;

(b) the number of quarters allotted; and

(c) the number of employees on the waiting list for allotment as on the 1st March, 1961?

The Deputy Minister of Railways (Shri Shahnawaz Khan): (a) Nil.

(b) Nil.

(c) 19 Class III and 4 class IV staff.

Rural Electrification in Punjab

1436. Shri D. C. Sharma: Will the Minister of Irrigation and Power be pleased to state:

(a) the amount of Central assistance given to Punjab Government during the Second Five Year Plan for rural electrification;

(b) achievements of Government in the rural electrification programme in Punjab; and

(c) the number of new villages and small towns listed for electrification district-wise during the Third Five Year Plan period?

The Deputy Minister of Irrigation and Power (Shri Hathi): (a) During the first three years of the Second Five Year Plan, no financial assistance was advanced specifically for rural electrification schemes. These schemes were financed by the State Governments from the loan assistance provided by the Centre for Miscellaneous Development Schemes, and for expansion of power facilities for increasing employment opportunities. A scheme for advancing Central loan assistance for rural electrification was introduced in 1959-60. The request of the Government of Punjab to treat an expenditure of Rs. 77.09 lakhs incurred by them in 1959-60 for rural electrification schemes as a loan is under consideration.

As regards 1960-61—the last year of the Second Plan—no Central assistance was granted as the State Government did not submit any proposal in this connection.

(b) 2,962 villages were electrified till 31-3-1961.

(c) 2,000 villages are planned to be electrified in the Punjab during the Third Five Year Plan. District-wise break-up has not yet been finalized.

Overbridge at Vijayawada

1437. Shri Pangarkar: Will the Minister of Railways be pleased to refer to the reply given to Unstarred Question No. 3046 on the 1st September, 1961 and state:

(a) the further progress since made in regard to the construction of road overbridge at Vijayawada Station; and

(b) the time by which the construction will be completed?

The Deputy Minister of Railways (Shri S. V. Ramaswamy): (a) The scheme is still being examined and a final decision is expected to be taken

shortly as regards the location of the bridge and the allocation of the cost. Preparation of plans and estimates would be taken up thereafter.

(b) It is too early to indicate a target date for completion of the work, at this stage.

Push-button Signals at Delhi Station

1438. Shri Pangarkar: Will the Minister of Railways be pleased to refer to the reply given the Unstarred Question No. 3078 on the 1st September, 1961 and state at what stage is the proposal to replace the conventional manually operated railway signalling system at Delhi Railway Station by push-button signals

The Deputy Minister of Railways (Shri Shahnawaz Khan): An order for the supply of Route-Relay Push-Button Interlocking equipment at Delhi Main has already been placed and the work is expected to be completed before the end of 1963.

Drinking Water at Singanapur

1439. Shri Pangarkar: Will the Minister of Railways be pleased to state:

(a) whether it is a fact that there are no drinking water facilities at Singanapur Station on Parbhani-Purli-Vaijnath line of the Central Railway; and

(b) if so, the steps taken so far to provide drinking water facilities at the above Station?

The Deputy Minister of Railways (Shri Shahnawaz Khan): (a) No, Sir. Water drawn from a well in the station premises is stored in eathern containers for the use of passengers.

(b) Does not arise.

Minor Irrigation Schemes

1440. Shri P. C. Borooah Will the Minister of Food and Agriculture be pleased to state:

(a) whether a conference of the representatives of the Central Government and the States of Madras,